

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-38/2022/11720/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Jitu Mani Barman,
District & Sessions Judge,
Goalpara.

Dated Guwahati, the th 07 December, 2023.

Sub:- **Casual leave.**

Ref:- Letter No. DJG/5714 Dated 29.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 11.12.2023 and 12.12.2023, alongwith station leave permission, with the official vehicle, at own cost, from the morning of 10.12.2023 till the morning of 13.12.2023.** The Additional District & Sessions Judge, Goalpara and in his absence, the Civil Judge & Assistant Sessions Judge, Goalpara, in her absence, the Chief Judicial Magistrate, Goalpara, and in his absence, the in-charge CJM, Goalpara will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-38/2022/11721/A, dated 07/12/23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]